

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 3734 OF 2000

MARUTI UDYOG LTD.

Appellant (s)

VERSUS

SUSHEEL KUMAR GABGOTRA & ANR.

Respondent(s)

(With office report )

Date: 21/03/2006 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Appellant(s)

Mr. Raju Ramachandran, Sr. Adv.

Mr. Pramod Dayal, Adv.

For Respondent(s) Mr. T.S.Doabia, Sr. Adv.

Mr. Manpreet Singh, Adv.

Ms. Manjula Gupta, Adv.

Mr. N. Ganpathy ,Adv

UPON hearing counsel the Court made the following

O R D E R

Arguments heard.

Judgment reserved.

(Shashi Sareen)

Court Master

(Vijay Aggarwal)

Court Master

List of Books referred:-

1. 2004 (2) SCC 278